

W.P(C)No. 250 OF 2003  
ITEM No.9

Court No. 3

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.250/2003 (For prel. directions)

JAGBIR SINGH

Petitioner (s)

VERSUS

STATE OF HARYANA & ANR.

Respondent (s)

( With Appln(s). for ex-Parte stay )

Date : 29/05/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
(VACATION BENCH)

For Petitioner (s) Mr. Altaf Hussain,Adv.  
Mr. Madhukar Agarwal,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

Issue notice.  
Interim stay, in the meanwhile.  
Tag with W.P.(C) No.302 of 2001.

.SP1

(Neena Verma)  
Court Master

(Prem Prakash)  
Court Master